

W.P.(C)

Token Number- 2890/2020

D.B.

Caveat Clear

Biren Kumar Sah & others

Petitioners

Versus

The State of Jharkhand & Ors.

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. Rs. 05/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs. 15/-

Defects if any --

1. C.F.S of Rs. 1250/- is payable.
2. Copy may be served to the respondent No. 6.
3. Dated (07.10.2005) mentioned in prayer portion is differ with the date mentioned in para -1. It may be verified.
4. Annex-2 as mentioned in Synopsis, Para-1 and prayer portion may be verified or corrected.
5. Date mentioned in affidavit and Vakalatnama may be verified.
6. Details of the petitioner mentioned in affidavit may be verified as per cause title page.
7. T/C of page No. 51 do not match completely with its true copy. It may be verified.
8. Memo No. mentioned in sub para-14 may be verified or corrected as per Ann-2.

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